

The expenditure on Capital acquisition in respect of orders placed on Indian vendors and foreign vendors during the period 2011-12 to 2013-14 was 53.9% and 46.1% respectively.

Demand for shifting of Naval base at Goa

3352. SHRI SHANTARAM NAIK: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that there is a demand being made particularly from South Goa that the Naval Unit functioning at Dabolim, Goa should be shifted to Karwar or at any other appropriate place;

(b) if so, when this demand was made and the reasons therefor;

(c) whether Government is of the opinion that the demand is anti-national; and

(d) if so, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) and (b) Yes, Sir. Demand has been made in 2013 to shift the Naval unit from Dabolim, Goa.

(c) and (d) Shifting of the Indian Naval unit would be against national security interest due to its strategic location.

Recruitment of the Armed Force Personnel

3353. SHRI BHUPINDER SINGH: Will the Minister of DEFENCE be pleased to state:

(a) the total strength of manpower in the different wings in the Army, the details thereof, State-wise;

(b) the plan for recruitment in the Army during the Twelfth Plan period;

(c) whether any priority will be given to the States having less number of Army personnel; and

(d) if so, by when?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) The total strength of manpower in different wings of Army, as on 1st July, 2014, is as under:

Officers : 39,585 (excluding Army Medical Corps, Army Dental Corps and Military Nursing Service).

Other Ranks (ORs) : 11,37,810. (State-wise details of the personnel are not centrally maintained.)

(b) Recruitment against vacancies arising from time-to-time is a continuous and an ongoing process.

(c) and (d) Recruitment of Officers in Army is based on All India open competition and is not done State-wise. Recruitment of Other Ranks (OR) in Army is carried out on the basis of Recruitable Male Population (RMP) factor of States. As recruitment based on RMP gives fair and equitable representation to all States, no priority is given to any particular State.

Prioritising requirements of the defence forces

3354. SHRI S. THANGAVELU: Will the Minister of DEFENCE be pleased to state:

(a) whether Government is considering prioritising logistic, infrastructure and indigenous procurement in defence;

(b) if so, the details thereof;

(c) whether it is a fact that Government has decided to promote Indian companies in procurement except in case of sophisticated equipments;

(d) whether it is also a fact that there is an urgent need to spruce up all the facilities at the National Defence Academy; and

(e) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) to (e) The Defence Procurement Procedure (DPP) 2013 mandates higher preference to the 'Buy (Indian)', 'Buy & Make (Indian)' and 'Make' categorisations in Capital Procurement. Consequently, all cases are processed under DPP-2013 as per the above hierarchy of preference to give the desired boost to indigenous defence industry and enhance domestic procurement.

There has been a thrust on indigenous manufacture of defence equipment through the collaborative efforts of Defence Research & Development Organisation (DRDO), Defence Public Sector Undertakings, Ordnance Factory Board and the Indian Private Sector. The upgradation of facilities at the National Defence Academy is an ongoing process. Approval has been accorded for the construction of Fifth Battalion along with all